



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/463/2020 Date of decision: 22.07.2020

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER(A).**

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Parkash Chand Thakur, E.O., aged about 53 years, Regional Office, Employees Provident Fund Organization, Dhian Singh Complex, Near Bus Stand, Ludhiana-141003 (Group-B).

...APPLICANT

BY: SH. NARINDER SINGH DADWAL, COUNSEL FOR THE APPLICANT.

VERSUS

1. Union of India through its Secretary, Government of India, Ministry of Labour and Employment, New Delhi-110001. E-Mail: secy-labour@nic.in
2. Central Provident Fund Commissioner, Employees Provident Fund Organization, Babhisya Nidhi Bhawan, 14, Bikaji Kama Place, Hudco Vishala, New Delhi-110066. Email: cpfc@fpcindia.gov.in
3. Additional Central Provident Fund Commissioner, Employees Provident Fund Organization, Zonal Office, 2nd Floor, SCO 4-7, Sector 17-D, Chandigarh-161017. Email: ro.chandigarh@cpfindia.gov.in
4. Regional Provident Fund Commissioner, Employees Provident Fund Organization, Regional Office, SCO 4-7, Sector 17-D, Chandigarh-161017. Email: cpf@fpcindia.gov.in
5. Regional Officer, Employees Provident Fund Organization, Regional Office, Dhian Singh Complex, Near Bus Stand, Ludhiana-141001. Email: ro.ludhianacpf@fpcindia.gov.in

...RESPONDENTS



ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

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1. Heard via Video-Conferencing during ongoing Covid-19 pandemic.
2. At the outset, learned counsel for the applicant seeks permission to withdraw this O.A. enabling the applicant to firstly approach the department for allotment of any other house, which as per submission of learned counsel for the applicant, is lying vacant at this stage.
3. Ordered accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 22.07.2020.
 Place: Chandigarh.

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